

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2025

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5784 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1121 of 2025	Pawan Kumar Trilokchand Agarwal Vs. Pankaj Prabhudayal Goenka, RP of Personal Guarantor & Ors.	Shivang Singhal
2.	I.A. No. 5785 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Devendra Kumar Lodha, RP of Mainframe Energy Solutions pvt Ltd. Vs. Committee of Creditors. & Anr.	Ruchir Batra
3.	I.A. No. 5786 of 2025 in Competition App. (AT) No. ____ of 2025	Airen Metal Pvt. Ltd. & Anr. Vs. Hindalco Industries Ltd. & Anr.	Rajesh Kumar Gautam
4.	I.A. No. 5794 of 2025 in Comp. App. (AT) No. ____ of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubai Shroff	Yashvardhan
5.	I.A. No. 5795 of 2025 in Comp. App. (AT) No. ____ of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubai Shroff	Yashvardhan
6.	I.A. No. 5796 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Employees' State Insurance Corporation Vs. Action Ispat and Power Pvt. Ltd. & Anr.	Pragyesh Pratap Singh

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Assistant Registrar